

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

37. MA 1448/2018 MA 2978/2019 MA 4137/2019 MA
1195/2019 IA 1815/2021- 60(2) IA 910/2021- 60(5) IA
1856/2021- 60(5) IA 1256/2021- Rule 11 IA 764/2022- 60(5) in
C.P. (IB)/1042(MB)2017

CORAM:

SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2022**

NAME OF THE PARTIES: P & S Jewellery Ltd
APPEARANCE :

FOR THE LIQUIDATOR : Adv. Sagar Pathak

IA 1815/2021- 60(2)

FOR THE APPLICANT : Adv. Jayom Shah

MA 1448/2018

FOR THE RESPONDENT No. 7 : Adv. Bankim Mehta

FOR THE RESPONDENT No. 5 : Adv. Jayom Shah

MA 2978/2019

FOR THE RESPONDENT No. 17 : Adv. Sadhika Gulati

FOR THE RESPONDENT No. 15 : Adv. Bankim Mehta

IA 910/2021- 60(5) IA 1856/2021- 60(5)

FOR THE APPLICANT : Adv. Sadhika Gulati

**Section: 60(2) and 45(1) u/s 10 of Insolvency and Bankruptcy Code,
2016**

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **27.09.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

30.08.2022

ANKIT

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)